

## Annexure – 3

Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 19.05.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Axis Bank Limited	-	11-05-2025	43,58,10,992	43,58,10,992	Financial Creditor	43,58,10,992	43,58,10,992	No	64.57	0	0	0	-	-	
2	The Cosmos Co-Op Bank Ltd.	-	12-05-2026	23,91,82,456	23,91,82,456	Financial Creditor	23,91,82,456	23,91,82,456	No	35.43	0	0	0	-	-	
	<b>Total</b>			<b>67,49,93,448</b>			<b>67,49,93,448</b>	<b>67,49,93,448</b>						-	-	

Sd/-

Rahul Sudhakar Kavathekar

Interim Resolution Professional

In the matter of Millennium Starch India Private Limited

(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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